

<i>S.No. State/Union Territory</i>		<i>Industrial Entrepreneur Memoranda</i>
<i>1</i>	<i>2</i>	<i>3</i>
21.	Meghalaya	1
22.	Mizoram	-
23.	Nagaland	1
24.	Orissa	32
25.	Pondicherry	13
26.	Punjab	337
27.	Rajasthan	324
28.	Sikkim	4
29.	Tamil Nadu	200
30.	Tripura	1
31.	Uttar Pradesh	652
32.	West Bengal	135
33.	State not indicated/ More than one State	-
Total		3972

[English]

Hudco Loan to Bihar Housing Agencies

5565. SHRI SHIBU SOREN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the State agencies of Bihar have been unable to obtain funds from Housing and Urban Development Corporation (HUDCO) for construction of houses and an improvement in urban infrastructure since 1990-91;

(b) if so, the details of the various proposals for loan put by the State agencies of Bihar; and

(c) the action being taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The following are reported as the details of schemes sanctioned by HUDCO in the State of Bihar.

Years	No. of schemes	Loans sanctioned	No. of units	Plots sanctioned
1991	15	24.50 crores	26181	492
1991-92	1	6.03 crores	Nil	Nil

(upto 31-1-92)

In addition to this state schemes are under process for a loan of Rs. 4.18 crores by HUDCO. It has been found that the agencies in Bihar have not been able to avail the mesleves of larger loans from HUDCO because of non-submission of schemes according to HUDCO guidelines, organizational constraints and problems fo state Govt. guarantees. Since the Housing Agencies are under the administrative control of the State Govt., it is for them to take remedial measures. However, the matter has been brought to the notice of the State Govt. by HUDCO a number of times.

[Translations]

Rag Pulp Based Industry in Bihar

5566. SHRI BHOGENDRA JHA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Bihar had sent any proposal for setting up of a rag pulp industry and a power plant in Rameswar Nagar in 1982-83;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c). The original application of M/s. Ashok Paper Mills Limited proposing, inter-alia, substantial expansion in the capacity fo rag pulp and installation of a captive power unit was rejected in the year 1982. No further proposal has been received thereafter by Government of India.

Credit/Debit with Bharat Coking Coal Limited and Central Coalfield Limited

5567. SHRI LALIT ORAON: Will the Minister of COAL be pleased to state:

(a) the details of the amount in credit/debit with Bharat Coking Coal Limited and Central Coal-field Limited for more than three months against which the coal is not supplied;

(b) the details of the amount and part thereof in credit/debit with both the agencies of licences, installations and institutions of